

HCC No. 35/2011

HIGH COURT OF KARNATAKA,  
HIGH COURT BUILDINGS, BENGALURU-1  
DATED: 15<sup>th</sup> JULY 2022

**EXPRESSION OF INTEREST FOR VC PLATFORM IN HYBRID  
MODE ETC., IN THE HIGH COURT OF KARNATAKA AND DISTRICT  
JUDICIARY**

Expression of Interest (EOI) is invited by the High Court of Karnataka, Bengaluru from the interested OEM/Vendors/System Integrators for Design, Supply, Installation, Testing, Commissioning and integration of Hardware to run VC platform in Hybrid mode and for Live streaming of Court Proceedings as well as for implementation of Paper less work flow in the Court Halls of the High Court of Karnataka and District Judiciary in the State as per, the eligibility criteria started in EOI document published through e-Procurement Portal of Centre for e-Governance, Bengaluru.

The last date to upload the Expression of Interest is fixed as on **30.07.2022** at **4.00 PM**, For more details visit <https://eproc.karnataka.gov.in> website.

Sd/-

(N.G. DINESH)  
REGISTRAR (COMPUTERS) AND  
TENDER INVITING  
AUTHORITY  
HIGH COURT OF KARNATAKA,  
BENGALURU.